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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be Laid on the Table.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Madam Speaker, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Economic Survey, 2013-2014
- (2) Economic Survey, 2013-2014 (Statistical Appendix)

(Placed in Library, See No. LT 31/16/14)

...(Interruptions)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): Madam Speaker, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Punjab, Chandigarh, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Punjab, Chandigarh, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 32/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING, MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Chennai, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 33/16/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 34/16/14)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions)

under sub-section (1) of Section 37 of the Administrative Tribunal Act, 1985:-

- (1) The Administrative Tribunals (Procedure for appointment of Members) Amendment Rules, 2014 published in Notification No. G.S.R. 205(E) in Gazette of India dated 21st March, 2014.

(Placed in Library, See No. LT 35/16/14)

- (2) The Central Administrative Tribunal (Senior Principal Private Secretary) Recruitment (Amendment) Rules, 2013 published in Notification No. G.S.R. 109(E) in Gazette of India dated 24th February, 2014.

(Placed in Library, See No. LT 36/16/14)

- (3) The Central Administrative Tribunal (Principal Private Secretary) Recruitment (Amendment) Rules, 2013 published in Notification No.

G.S.R. 110(E) in Gazette of India dated 24th February, 2014.

(Placed in Library, See No. LT 37/16/14)

- (4) The Central Administrative Tribunal, Stenographers Service (Group 'B' and 'C' Posts) Recruitment (Amendment) Rules, 2013 published in Notification No. G.S.R. 111(E) in Gazette of India dated 24th February, 2014.

(Placed in Library, See No. LT 38/16/14)

...(Interruptions)